

DISTRICT AND SESSIONS COURT, PUNE

- Read :-** 1) High Court Notification No. A-3902/2018, dated: 01/12/2018.
2) High Court Notification No. A-3902/2018, dated: 14/12/2018.

Date:17/12/2018

No.Gen./J.O./107/2018

ORDER

In view of the Hon'ble High Court Notification referred herein above, the undersigned is pleased to pass the following order.

The following Judicial Officers mentioned in column No.2 are promoted and posted as per column No.3. The Judicial Officers mentioned in column No.2 be relieved on 18/12/2018 A.O.H. to take over the charge of their new posting with effect from 19/12/2018 B.O.H. They shall occupy the Court Hall as per Column No.4. Charge of the Judicial Officer mentioned in Column No.2 is kept as per standing order until further order.

Sr. No.	Name of Judicial officer and their designation	New Posting	Court Hall
1	2	3	4
1	Shri.G. K. Nandanwar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pune. (Court No.5)	23 rd Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.114, 115 New Court Building (Shri.N.K.Kharade Court)
2	Shri.S. M. A. Sayyed Judicial Magistrate, First Class, A.C. Court, District Pune	24 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.8, Barrack Building (Smt.P.S.Patil Court)
3	Shri.N. S. Puri Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, District Pune	25 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.10, Civil Court Building (Shri.B.S.Gaikwad Court)

Sr. No.	Name of Judicial officer and their designation	New Posting	Court Hall
1	2	3	4
4	Smt.V. J. Kore Civil Judge, Junior Division and Judicial Magistrate, First Class P.M.C. Court, District Pune	26 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.303, New District Court Building, (Smt.D.A.Darveshi Court)
5	Smt.R. M. Shaikh Civil Judge Junior Division and Judicial Magistrate, First Class, Ghodnadi, District Pune	27 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.103, New District Court Building (Smt.R.N.Mujawar Court)
6	Shri.R. H. Nathani Civil Judge Junior Division and Judicial Magistrate, First Class, Bhor, District Pune	28 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.314, 315, New District Court Building (Shri.G.S.Varpe Court)
7	Shri.Y. P. Pujari Judicial Magistrate, First Class, M.V. Court, District Pune	29 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.113, New District Court Building (Smt. N. R. Lembhe Court)
8	Shri. A. S. Tekale Judicial Magistrate, First Class, Pune (Cantt.) District Pune	30 th Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.204, New District Court Building (Smt.P.M.Suryawanshi Court)
9	Smt.K. M. Pingle Civil Judge, Junior Division and Judicial Magistrate First Class, Pimpri-Chinchwad, District Pune	31 st Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.304, New District Court Building (Shri.A.A.Kalamkar Court)
10	Smt.M. R. Khanwe Judicial Magistrate First Class, Pimpri- Chinchwad (M.C.) District Pune	32 nd Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Pune	Court Hall No.313, New District Court Building (Shri.M.A.Shaikh Court)
11	Shri.Pratap D. Sawant Judicial Magistrate First, Class, Daund Railway, District Pune	33 rd Joint Civil Judge, Junior Division and Judicial Magistrate First Class	Court Hall No.302, New District Court Building (Smt.S.B.Desai Court)

Order regarding files and assignment of above judicial Officers being passed separately.

PART-II

The following Judicial Officers mentioned in column No.2 are promoted and posted as per column No.3. The Judicial Officers mentioned in column No.2 be relieved on 18/12/2018 A.O.H. to take over the charge of their new posting with effect from 19/12/2018 B.O.H. They shall preside over the file mentioned in Column No.4 and shall occupy the Court Hall as per Column No.5. Charge of the Judicial Officer mentioned in Column No.2 is kept as per standing order until further order.

Sr. No.	Name of Judicial officer and their designation	New Posting	To preside over the file previously held by	Court Hall
1	2	3	4	5
1	Shri.G. B. Deshmukh Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Khed-Rajgurunagar, District Pune	2 nd Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Khed-Rajgurunagar, District Pune.	Shri.K.H.Patil Joint Civil Judge Senior Division and Addl.C.J.M.Khed-Rajgurunagar, District Pune.	Court Hall of Shri.K.H.Patil at Khed.
2	Shri.S. D. Kurane Civil Judge Junior Division and Judicial Magistrate, First Class, Daund, District Pune	3rd Joint Civil Judge Senior Division and Additional Chief Judicial Magistrate, Baramati, District Pune	Shri.R.D.Gadwe Joint Civil Judge Senior Division and Addl.C.J.M. Baramati, District Pune	Court Hall of Shri.R.D.Gadwe at Baramati.

Charge report be prepared accordingly.
Inform all the Judicial Officers concerned accordingly.

Sd/-

(Shrinivas B. Agrawal)
Principal District Judge and
Sessions Judge, Pune.

Place : Pune
Date : 17/12/2018

Copy forwarded with compliments to :-

- 1 Hon'ble Registrar General, High Court, Bombay.
- 2 All Concerned Judicial Officers
- 3 Registrar, District Court/Small Causes Court, Pune.
- 4 P. A. to Principal District Judge and Sessions Judge, Pune.
- 5 All branches in District Court, Pune.
Administration-T. A. Bill/Technical, Criminal-Civil Side/Computer/G. O. Section/
Record /Inspection/Nazir/Lib./Legal Aid/D.G.P./M.A.C.T.
- 6 Superintendent/Asst. Superintendent, Civil Court/Khed/Baramati, Pune
- 7 The Asst. Superintendent, Court No.5/AC Court/Vadgaon Maval/PMC Court/
Ghodnadi/Bhor/M.V.Court/Pune Cantonment/Pimpri-Chinchwad/PCMC Akurdi
/Daund Railway, Pune

By order,


Registrar,
District Court, Pune